

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3962
ANSWERED ON:18.08.2010
REPORT OF POLITICAL AND ECONOMIC RISK CONSULTANCY
Mohan Shri P. C.;Pandurang Shri Munde Gopinathrao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Hongkong based Political and Economic Risk Consultancy in its report has adversely commented upon Indian Bureaucracy;
- (b) if so, the details thereof;
- (c) the reaction of the Government on the said report;
- (d) whether any measures/steps have been taken to reform the Indian Bureaucracy; and
- (e) if so, the outcome thereof?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b): As reported in the media, in a business survey conducted by Hong Kong based Political and Economic Risk Consultancy, Indian bureaucracy has been ranked the least-efficient among 12 Asian countries.
- (c) to (e): The report represents a point of view. The Government is taking major steps to eradicate corruption, to provide greater transparency and accountability and to reform bureaucracy. Some of the measures taken, inter-alia, are:
 - (a) Enactment of Right to Information Act, 2005;
 - (b) Issue of Whistle Blowers Resolution, 2004;
 - (c) Issue of comprehensive instructions on transparency in tendering and contracting process by the CVC;
 - (d) Introduction of e-Governance;
 - (e) Simplification of procedures and systems;
 - (f) Issue of Citizen Charters;
 - (g) Rewarding merit and punishing officers involved in misconduct;
 - (h) Improved and more rigorous training for officers.